

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 3216
TO BE ANSWERED ON 14th MARCH, 2018**

GRAMIN DAK SEVAKS

3216. SHRI BIDYUT BARAN MAHATO:
SHRI A. ANWHAR RAAJHAA:
SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:
SHRI T. RADHAKRISHNAN:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI NARANBHAI KACHHADIYA:
KUNWAR HARIBANSH SINGH:
SHRI S.R. VIJAYAKUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Grameen Dak Sevaks working in the country at present, State/UT-wise;
- (b) whether pay/remuneration of Grameen Dak Sevaks has not been increased as per 7th Pay Commission recommendation and if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any representation's from people representatives to increase their pay/ remuneration as per 7th Pay Commission recommendations;
- (d) if so, the details thereof and the response of the Government thereto; and
- (e) the time by which their pay/ remuneration is likely to be increased?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) The number of Grameen Dak Sevaks working in the country at present, State/UT-wise is given in **Annexure – I**.
- (b) Grameen Dak Sevaks are not covered under the purview of the 7th Pay Commission. Therefore a separate one man Committee was constituted to examine the wage structure and service conditions of the Grameen Dak Sevaks. The Committee has submitted its report and the recommendations are presently under consideration of the Government. The details of the recommendations are given in **Annexure – II**.
- (c) Yes, Madam. Government has received several representations from people's representatives to implement the recommendations of the GDS Committee Report.
- (d) & (e) 34 such representations were received between January 2017 to February 2018. The recommendations of the one man Committee are presently under active considerations of the Government, and action will be taken after following due procedure.

**STATE WISE LIST OF NUMBER OF GRAMEEN DAK SEVAKS WORKING
IN THE COUNTRY**

Sl. No.	Name of the State	Number of Gramin Dak Sevaks working in the country
1	Andhra Pradesh	15627
2	Arunachal Pradesh	462
3	Assam	7794
4	Bihar	15325
5	Chhattisgarh	4645
6	Delhi	139
7	Goa	330
8	Gujarat	13294
9	Haryana	3764
10	Himachal Pradesh	5916
11	Jammu & Kashmir	2495
12	Jharkhand	6041
13	Karnataka	14128
14	Kerala	9532
15	Madhya Pradesh	11513
16	Maharashtra	17807
17	Manipur	1797
18	Meghalaya	857
19	Mizoram	926
20	Nagaland	785
21	Odisha	14193
22	Punjab	5535
23	Rajasthan	12844
24	Sikkim	473
25	Tamil Nadu	19236
26	Telangana	8356
27	Tripura	1248
28	Uttar Pradesh	26691
29	Uttarakhand	5485
30	West Bengal	16035

**UNION TERRITORY WISE LIST OF NUMBER OF GRAMIN
DAK SEVAKS WORKING IN THE COUNTRY**

SL. No.	Name of the Union Territory	Number of Gramin Dak Sevaks working in the country
1	Andaman and Nicobar	162
2	Chandigarh	50
3	Daman and Diu	17
4	Dadar and Nagar Haveli	48
5	Lakshdweep	6
6	Puducherry	161

Salient features of the One Man Committee Report headed by Shri Kamlesh Chandra

- The old system of payment of Time Related Continuity Allowance (TRCA) is dispensed with and replaced with a new wage payment system. Under the new wage payment system, 11 TRCA slabs are subsumed into 3 Wage Scales with two Levels each for BPMs and for other than BPMs. One wage scale would be common for both the categories of GDSs.
- The minimum working hours of GDS Post Offices and GDSs are increased to 4 hours from 3 hours.
- The new working hours for GDS Post Offices will be 4 hours and 5 hours only.
- The Level 1 GDS Post Offices / GDSs will have 4 hours as working hours and Level – 2 will have 5 hours as working hours.
- The Point System for assessment of workload of BPMs has been abolished.
- The new wage payment system is linked to revenue generation of GDS Post Offices. Under the new system, there will be no increase in wages of BPMs from Level -1 to Level -2 on the basis of workload but the same will be increased based on achievement of prescribed revenue norms which is fixed at 100% for normal areas and 50% for special areas.
- The GDS Post Offices not achieving the prescribed revenue norm within the given working hours will have to open GDS Post Offices for minimum of additional 30 minutes beyond the prescribed working hours.
- The GDS BPMs will be paid Revenue Linked Allowance @10% beyond level-2 wage scale if they will be successful in achieving revenue beyond prescribed norms
- The GDS Post Offices has been categorized into A, B; C and D categories based on the revenue generation norms. The GDS Post Office in A category will achieve 100% revenue norm. The Committee has recommended a set of actions for each category of GDS Post Offices.
- The six approved categories of GDSs are subsumed into two categories only. One category will be Branch Post Master and all other 5 categories of GDSs are subsumed into one Multi Tasking Category.
- The GDSs working in the GDS Post Offices will be known as Assistant Branch Post Master (ABPMs) and those working in the Departmental Post Offices will be known as Dak Sevak (DS).
- The minimum wage has been increased to Rs. 10000/- per month and maximum pay to Rs. 35480/- per month.
- The rate of annual increase is recommended as 3%.
- A Composite Allowance comprising of support for hiring accommodation for GDS Post Offices as well as mandatory residence, office maintenance, mobile and electricity usage charges etc. has been introduced for the first time.
- Children Education Allowance @Rs. 6000/- per child per annum has been introduced for GDSs.

- Risk & Hardship Allowance @Rs. 500/- per month for GDS working in the special areas has also been introduced.
- A Financial up-gradation has been introduced at 12 years, 24 years and 36 years of services in form of two advance additional annual increases.
- The Ceiling of ex-gratia gratuity has been increased from Rs. 60,000 to Rs. 5,00,000
- The GDS Contribution for Service Discharge Benefit Scheme (SDBS) should be enhanced maximum up to 10% and minimum up to 3% of the basic wage per month, whereas the Department should contribute a fixed contribution of 3% of the basic wage of the GDSs.
- The coverage of GDS Group Insurance Scheme has been enhanced from Rs. 50000/- to Rs. 5,00,000/
- The contribution of Department in Circle Welfare Fund (CWF) has been increased from Rs. 100/ per annum to Rs. 300/ per annum.
- The scope of CWF is extended to cover immediate family members such as spouse; daughters, sons and dependent daughters in law in the scheme.
- The Committee also recommended 10% hike in the prescribed limits of financial grants and assistances in the Circle Welfare Funds.
- The Committee has recommended addition of Rs. 10,000/ for purchase of Tablet / Mobile from the Circle Welfare in the head "Financial Assistance of Fund by way of loans with lower rate of interest (5%)".
- Provision of 26 weeks of Maternity Leave for women GDS has been recommended.
- The wages for the entire period of Maternity Leave is recommended to be paid from salary head from where wages of GDSs are paid.
- The Committee has also recommended one week of paternity leave.
- Leave accumulation and encashment facility up to 180 days has been introduced.
- Online system of engagement has been recommended.
- Alternate livelihood condition for engagement of GDSs has been relaxed.
- Voluntary Discharge scheme has been recommended.
- The Discharge age has been retained at 65 years.
- The Limited Transfer Facility has been relaxed from 1 time to 3 times for male GDSs. There will be no restriction on number of chances for transfer of women GDSs. The powers for transfer has been delegated to the concerned Divisional head.
- The ex-gratia payment during put off period should be revised to 35% from 25% of the wage and DA drawn immediately before put off.
- The Committee has recommended preferring transfer before put off duty.
